

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 238 of 2013 & IA 326 of 2013**

**Dated : 3<sup>rd</sup> January, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Mahendra Gupta & Ors. .... Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sudhir Nandrajog, Sr. Adv.  
Mr. V.K. Goel  
Mr. O.P. Madan

Counsel for the Respondent (s) : Mr. Sumeet Pushkarana  
with Ms. Sara  
Mr. Vijay Kasna and  
Mr. Navayan, for R-3  
Mr. S.K. Chaturvedi for R-5  
Mr. Vishal Anand  
Mr. R.K. Mehta with  
Mr. Antaryami Upadhayay

**ORDER**

We have heard the learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

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**( Rakesh Nath)  
Technical Member**